

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 746 of 2019**

**IN THE MATTER OF:**

**Spicejet Ltd.**

**....Appellant**

**Vs.**

**Affordable Infrastructure and  
Housing Projects Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Varun K Chopra and Mr. Gurtej Pal Singh,  
Advocates**

**For Respondent: Mr. Sameer Jain, Mr. Angad Sandhu, Mr. Karan  
Valecha, Advocates**

**ORDER**

**06.02.2020:** Due to paucity of time this matter could not be taken up.  
Post this Appeal 'For Admission (After Notice)' on **18<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

*sa/nn*